

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
DAILY CAUSE LIST DATED **15.03.2023** (WEDNESDAY)
CHENNAI BENCH (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial), and Hon'ble Ms. Shreesh Merla, Member (Technical)

For Admission (After Notice)

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) (Ins) No. 192/2021 Leave to file IA No. 390/2021 To Dispense with IA No. 391/2021 For Stay IA No. 392/2021	Telangana State Southern Power Distribution Co Ltd, Hyderabad Vs Nethi Mallikarjuna Shetty, RP of Techtron Poly Lenses Limited & Anr	Ms. Pooja Chopda	Mr. Y Suryanarayana-R1 Mr.Shabbeer Ahmed-R2
2	Comp App (AT) (CH) (Ins) No. 346/2021 For Exemption IA No.717/2021 For Stay IA No. 718/2021	Assistant Commissioner of Central Tax Vs Sreenivasa Rao Ravinuthala & Anr	Mr. P Rajkumar Jhabakh	Mr. Shabbeer Ahmed-R1
3	Comp App (AT) (CH) (Ins) No. 24/2022	Bank of Maharashtra Vs Sutanu Sinha Liquidator IVRCL & Anr	Mr. T. Ravichandran	Mr. Nithyavendhan K-R1
4	Comp App (AT) (CH) (Ins) No. 342/2022	M/s Bank of India Vs Kalpana.G, Liquidator for M/s Nithin Grains and Mills (P) Ltd WITH	Mr.R.Umasuthan Mr.K.Bhaskar	Mrs.Kalpana G., Liquidator
5	Comp App (AT) (CH) (Ins) No. 343/2022	M/s Bank of India Vs Kalpana.G, Liquidator for M/s Ramanasree Logistics (P) Ltd WITH	Mr.R.Umasuthan Mr.K.Bhaskar	Mrs.Kalpana G., Liquidator
6	Comp App (AT) (CH) (Ins) No 344/2022	M/s Bank of India Vs Kalpana.G, Liquidator for M/s Ramanasree Consumer Products (P) Ltd	Mr.R.Umasuthan Mr.K.Bhaskar	Mrs.Kalpana G., Liquidator

		WITH		
7	Comp App (AT) (CH) (Ins) No 345/2022	M/s Bank of India Vs Kalpana.G, Liquidator for M/s Nithin Nutritions (P) Ltd	Mr.R.Umasuthan Mr.K.Bhaskar	Mrs.Kalpana G., Liquidator
8	Comp App (AT) (CH) (Ins) No 346/2022	M/s Bank of India Vs Kalpana.G, Liquidator for M/s Nithin Proteins (P) Ltd	Mr.R.Umasuthan Mr.K.Bhaskar	Mrs.Kalpana G., Liquidator
9	Comp App (AT) (CH) (Ins) No 305/2022 For Stay IA No. 114/2023	Arkie Atelier Design India Pvt Ltd. Vs Nippon Life India AIF Management Ltd	Mr. SM Sundaram	Mr. JR Jayant
10	Comp App (AT) (CH) (Ins) No.134/2022 For Stay IA No. 319/2022	Venkat Rao Marpina Vs. Vemuri Ravi Kumar & Anr	Mr. Roshan Atiq	Dr. Uma Shankar Gollapudi- R1
11	Comp App (AT) (CH) (Ins) No. 20/2023 Leave to file IA No. 62/2023	K. Gaurav Kumar Vs Ram Charan Company Pvt. Ltd. & 2 Ors	Mr. K Gaurav Kumar, CS	
12	Comp App (AT) (CH) (Ins) No. 51/2023 For Condone Delay IA No. 174/2023 For Stay IA No. 175/2023 Leave to file IA No. 176/2023 For Exemption IA No. 177 & 178/2023	Join UP Corporation Vs Mr. R. Sugumaran & 3 Ors.	Mr. Sandeep Bhuraria	Mr. R sugumaran, RP
13	Comp App (AT) (CH) (Ins) No. 31/2023 For Stay IA No. 116 & 117/2023	GVRS Manian Vs R.Venkatakrishnan Liquidator St. John Freight System Ltd.	Mr. Subhang P Nair	Mr. TK Bhaskar

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
14	TA (AT) No. 94/2021 (CA (AT) No. 363/2019)	Jitendra Virwani Vs MRO TEK Reality Limited & 20 Ors	M/s UKCA & Partners	Mr. Rajesh Ramanathan- R2-R8 Mr. Ashok Bannidinni- R10, R17 & R19 Mr. Rajiv Yadav-
15	TA (AT) No. 138/2021 (CA (AT) (Ins) No.1239/2019)	Kartik Kalevar & 14 Ors. Vs M/s. Metrocorp Infrastructure Limited	Mr. Mithun Shashank	Mr. Mani Bhadra Jain
16	TA (AT) No. 121/2021 (Comp App (AT) (Ins) 1165/2019 To Implead IA No. 511/2021)	Kari Venkateswarlu Vs Keshan Trading Corporation	Mr. Ravi Rajagopalan & Associates	Mr. Kumarpal R Chopra
17	Comp App (AT) (CH) (Ins) No. 17/ 2022	Aegis Steel Cast Vs PEE Industrial Valve Pvt Ltd	Mr. Dhiren R. Dave PCS	Mr. T.Durga Prasad
18	Comp App (AT) (CH) (Ins) No. 33/2021 For Stay IA No. 78/2021 For Exemption IA No. 79/2021 For Urgent Hearing IA No. 80/2021	Prathikantam Gunavardhan Raju Vs Liquidator of M/s. Innovative Studios Pvt Ltd & Anr WITH	Mr. Shahbaaz Husain	Mr. B. Dhanaraj- R1 Mr. R. Sivaraman - R2
19	Comp App (AT) (CH) (Ins) No. 36/2021 For Stay IA No. 83/2021 For Exemption IA No. 84/2021 For Urgent Hearing IA No. 85/2021	Prathikantam Gundavardhan Raju Vs Liquidator of M/s. Innovative Studios Pvt Ltd & Anr	Mr. Shahbaaz Husain	Mr. B. Dhanaraj- R1 Mr. R. Sivaraman - R2
20	Comp App (AT) (CH) (Ins) No. 250/2022	Global Coal Ventures Pvt. Ltd Vs	Mr. K. Gaurav Kumar	Ms. Savitha Devi- R1 Mr. Avinash Krishnan Ravi-R2

		S.Rajendran RP/Head - Monitoring Committee In the matter of M/s. Empee Distilleries Ltd & Anr		
21	Comp App (AT) (CH) (Ins) No. 229/2022 Leave to file IA No. 489/2022 For Stay IA No. 490/2022 To dispense with IA No. 491/2022 For Condone Delay IA No. 492/2022	M. Vigneshwaran Vs National Sewing Thread Company limited & 2 Ors	Mr. PK Panneer Selvam	Mr. Karan Valecha- R1 Mr. KK Vigneshwar- R2, R3
22	Comp App (AT) (CH) No. 22/2022 For Exemption IA No. 231/2022 For Stay IA No. 232/2022	Ravindranath GE Medical Associates Pvt Vs Dr. Ravindranath Kancherla and 13 Ors WITH	Mr. Arun Karthik Mohan	Mr.TK Bhaskar-R1
23	Comp App (AT) (CH) No. 23/2022 For Stay IA No.233/2022 For Exemption IA No. 234/2022	Gleneagles Development Pvt Ltd Vs Dr. Ravindranath Kancherla & 13 Ors	Mr. Arun Karthik Mohan	Mr.TK Bhaskar-R1
24	Comp App (AT) (CH) (Ins) No. 162/2022	Nualco Private Limited Vs Raine Industries and Engineering Pvt., Ltd	Ms. Mumaneni Vazra Lakshmi	Mr. R Laxman
25	Comp App (AT) (CH) (Ins) No.247/2021 For Exemption IA No. 516 & 517/2021 For Stay	Chandran M E & 9 Ors Vs Lissie Medical Institutions & Anr	Mr. Sriram Venkatavaradhan	Mr.Pradeep Joy- R1 Mr. Bijoy P Pulipra- R2

	IA No. 518/2021 For Urgent Listing IA No. 519/2021 For Additional docs 520/2021 & 465/2022			
26	Comp App (AT) (CH) (Ins) No. 143/2021 For Condone Delay IA No. 277/2021 For Exemption IA No. 276/2021 For Stay IA No. 275/2021	Narmada Clean Tech Vs. Merchem Ltd. & Anr	Mr. Abhishek Mehta	Mr. Ravi Rajagopalan- R1 Mr. Ravindra Beleyur- R2
27	Comp App (AT) (CH) (Ins) No. 273/2022 For Condone Delay IA No. 657/2022 For Stay IA No 586/2022 For Urgent Hearing IA No. 100/2023	Vishnuvallah Infra Private Limited Vs IVRCL Limited & Anr	Ms. AVS Laxmi	Mr. K Ravindranath
28	Comp App (AT) (CH) No.77/2022 For Stay IA No. 725/2022	Aruppukottai Shri Ramalinga Spinners Pvt. Ltd Vs D Senthil Kumar & 9 Ors. WITH	Mr. Sri Ram Venkatavaradan	Mr. AR Ramanathan- R1 Mr. Gowtham Kumar- R3-R6 Mr. C Vigneswaran- R7 Ms. Priyadarshini Natarajan- R8 Mr. NP Vijaykumar- R10
29	Comp App (AT) (CH) No.79/2022 Additional docs IA No.728/2022 For Stay IA No. 729/2022	M/s. Tamilnadu Jai Bharath Mills Ltd Vs Sri Ramalinga Mills Pvt Ltd & 9 Ors. WITH	Mr. N.P. Vijaykumar	Mr. Gowtham KumarR2-R5 Mr. C Vigneswaran- R6 Ms. Priyadarshini Natarajan- R7 Mr. Sri Ram Venkatavaradan- R9 Mr. S.Sriraman- R10

30	Comp App (AT) (CH) No.81/2022 For Stay IA No.731/2022	G. Ramaraj Vs Shri Ramalinga Mills Pvt Ltd & 9 Ors	Ms. Priyadarshini Natarajan	Mr. Gowtham Kumar R2-R5 Mr. C Vigneswaran R6 Mr. N.P. Vijaykumar R8 Mr. Sri Ram Venkatavaradan- R9 Mr. S.Sriraman- R10
		WITH		
31	Comp App (AT) (CH) No.82/2022 For Stay IA No. 732/2022 Contempt Case No.6/2022 For Interim Relief IA No. 98/2023 For Directions IA No. 179 & 180/2023	D Kothai Vs D Senthil Kumar & 9 Ors.	Mr. C Vigneswaran	Mr. S.Sriraman- R1 Mr. Gowtham KumarR2,R3, R5 & R6 Mr. N.P. VijaykumarR7 Mr. Sri Ram Venkatavaradan- R8 Ms. Priyadarshini Natarajan- R9
		WITH		
32	Comp App (AT) (CH) No.83/2022 For Stay IA No.733/2022 Contempt Case No.7/2022 For Interim Relief IA No. 99/2023	T R Dhinakaran & 3 Ors. Vs D Senthil Kumar & 6 Ors	Mr. Gowtham Kumar	Mr. S.Sriraman- R1 Mr. Thriyambak J Kannan- R2 Mr. C Vigneswaran R3 Ms. Priyadarshini Natarajan- R4 Mr. N.P.Vijaykumar R6 Mr. Sri Ram Venkatavaradan- R7

Copy to:

By the order of Hon'ble Member (J)

(Chennai Bench)

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

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